

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

23.

**IA-1882(MB)2024 IN  
C.P. (IB)/3106(MB)2019**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **15.05.2024**

NAME OF THE PARTIES:

Ultratech Cement Ltd

Vs.

Darshan Developers Pvt Ltd

SECTION: 9, 12(2) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

**ORDER**

1. Mr. Nausher Kohli a/w Mr. Dikshal Mehra, Ld. Counsel for the RP present. Mr. Amir Arsiwala a/w Ms. Nanki Grewal, Mr. Nikhil Apte i/b Wadia Ghandy & Co, Ld. Counsel for the CoC present.
2. Ld. Counsel for the RP submits that plan is under consideration and seeks time to file plan before this Bench. Time granted. The present IA for extension of CIRP period is posted on **02.07.2024** for consideration along with plan.

Sd/-

**ANU JAGMOHAN SINGH  
Member (Technical)**

Sd/-

**KISHORE VEMULAPALLI  
Member (Judicial)**